

72

**CENTRAL ADMINISTRATIV TRIBUNAL
PRINCIPAL BENCH**

CP 450/2005
OA No. 1027/2004

New Delhi this the 20th day of Januray, 2006

Hon'ble Mr.V.K.Majorta, Vice Chairman (A)
Hon'ble Mrs.Meera Chhibber, Member (J)

Jokhu Ram Saroj,
S/O Shri Ram Pher
Working as Booking Clerk,
Northern Railway, Ghaziabad,
Railway Station Guldhar

..Applicant
(By Advocate Shri Prakash Chandra)

VERSUS

1. UOI through Shri B.N.Mathur,
General Manager, Northern Railway
HQ's Office, Baroda House, New Delhi.
2. Shri P.K.Goel,DRM,
Northern Railway, New Delhi.

..Respondents

(By Advocate Shri A.P.Sahay)

O R D E R (ORAL)

(Hon'ble Mr.V.K.Majotra, Vice Chairman (A))

Learned counsel heard.

2. Respondents have filed the compliance affidavit as also the orders dated 21.11.2005 stating that applicant has been appointed to officiate as Sr. Booking Clerk Grade Rs.4000-6000 on proforma basis w.e.f. 1.7.1998

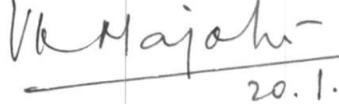
Wb

-2-

finding that there was neither major penalty nor any charge sheet was pending against the applicant during the period from 1.7.1998 to 17.3.1999.

Tribunal had directed that in such circumstances in case applicant's junior had been promoted, applicant should be considered for promotion on proforma fixation of pay. As such Respondents have complied with the directions. CP is dismissed. Notices discharged.


(Mrs. Meera Chhibber)
Member (J)


20.1.06
(V.K. Majotra)
Vice Chairman (A)

sk